(2) A copy of the Review by the Government on the working of the Indian Institute of Packaging, for the year 1977-78.

12.01 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:---

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Aligarh Muslim University (Amendment) Bill, 1979, by Shri Triloki Singh, which has been passed by the Rajya Sabha at its sitting held on the 2nd March, 1979."

ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Aligarh Muslim University (Amendment) Bill, 1979 by Sari Triloki Singh, as passed by Rajya Sabba

12.02 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission, Sir. I rise to announce that Government Business in this House during the week commencing 12th March, 1979, will consist of:-

- (1) Consideration of any item of Government Business carried over from today's Order Paper
- (2) Submission to the vote of the House of Demands for Grants on Account (General) for 1979-80.
 - (3) Discussion and voting on:
 - (a) Demands for Grants (Railways) for 1979-80
 - (b) Supplementary Demands for Grants (Railways) for 1978-79.
- (4) Discussion on the Resolution regarding recommendations of the Railway Convention Committee.
 - (5) Discussion and voting on:
 - (a) Supplementary Demands for Grants (General) for 1978-79.
 - (b) Demands for Excess Grants (General) for 1976-77.